

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO: 2316
ANSWERED ON 07TH AUGUST, 2026

TRANSITION TO AGRO-PROCESSING CLUSTERS IN UP

2316. DR. LAXMI KANT BAJPAI:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the total data on committed liabilities settled for incomplete Mega Food Park projects in Uttar Pradesh since the discontinuation of Mega Food Park Scheme, a key component of the Pradhan Mantri Kisan Sampada Yojana (PMKSY);
- (b) whether Government plans to fully transition unutilized funds from the former scheme to accelerate the creation of infrastructure for Agro-Processing Clusters (APCs) within the State; and
- (c) the details of timelines set for the operationalization of upcoming State-level clusters to compensate for the absence of central Mega Food Parks?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a): The Ministry of Food Processing Industries implemented the Mega Food Park (MFP) Scheme as a component of the Pradhan Mantri Kisan Sampada Yojana (PMKSY) from 2008 until 31.03.2021. The scheme was demand-driven and was implemented through Special Purpose Vehicles/Implementing Agencies. The scheme was discontinued with effect from 01.04.2021, with provision only for meeting committed liabilities in respect of ongoing projects already approved under the scheme. No project in the State of Uttar Pradesh was approved under the Mega Food Park Scheme.

(b): The Ministry is implementing the Agro Processing Cluster (APC) Scheme, launched in 2017, as an ongoing component scheme of the PMKSY. The scheme is demand-driven and aims to create modern infrastructure for the food processing sector through a cluster-based approach. Budgetary allocations under PMKSY are made separately for each component scheme. The year-wise allocation/disbursement of funds under the APC Scheme up to the Financial Year 2026 - 27 is given in the **Annexure**.

(c): As per the revised APC Scheme Guidelines dated 25.04.2025, the prescribed timeline for completion of projects located in General Areas is 24 months and 30 months for projects located in Difficult Areas. However, the actual time required for completion of a project may vary depending upon factors such as acquisition of land, obtaining statutory clearances and fulfilment of other project-specific requirements.

REFERRED TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2316 REGARDING “TRANSITION TO AGRO-PROCESSING CLUSTERS IN UP” FOR ANSWER ON 07.08.2026.

Year-wise allocation/disbursement of funds under the APC Scheme up to the Financial Year 2026 - 27:

(in ₹ crore)

Financial Year	BE	RE	Actual Expenditure
2017-18	35.00	0	0
2018-19	20.00	30.00	22.65
2019-20	48.75	50.14	43.83
2020-21	65.00	56.69	48.47
2021-22	37.50	53.90	49.08
2022-23	48.45	56.55	46.82
2023-24	81.30	51.02	39.36
2024-25	38.90	47.00	43.44
2025-26	55.90	51.70	41.55
2026-27	53.30	-	5.67
